

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 105
CP No. (IB)- 34/59/JPR/2024
Under Section 59 of IBC, 2016

In the matter of:

Texrio Textiles Pvt. Ltd.

...Applicant

Versus

ROC

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Prashant Agarwal, Adv.

ORDER

Heard Mr. Prashant Agarwal, Adv. appearing on behalf of the Petitioner submits that some additional documents are yet to be filed with the petition and seeks short accommodation. On the request of learned counsel for the Petitioner, list the matter on 05.07.2024.



(Ashish Verma)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 06, 2024